

I.A. NO.99618/2024 in I.A. No.211603/2023 in
Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

Date : 03-08-2026 This matter was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Harish Pandey, AOR

For Respondent(s) : Mr. Mukesh Verma, Adv.
Mr. Shashank Singh, AOR

Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR
Mr. Dhurva Shankar Mishra , AOR
Mr. Satyajeet Kumar, AOR
Mr. Amrendra Kumar Mehta, AOR
Mr. Sumant Datt, AOR
Mr. Satyajeet Kumar, AOR
Mr. Prathvi Raj Chauhan, AOR
Mr. Randhir Kumar Ojha, AOR
Mr. Chand Qureshi, AOR
Mr. Jeewesh Prakash, AOR
Mr. Sriram P., AOR
Mr. Shashank Singh, AOR
Mr. Akshat Srivastava, AOR
Mr. Shiv Sagar Tiwari, AOR
Mr. Satya Mitra, AOR
Dr. Vinod Kumar Tewari, AOR
Mr. Shashank Tripathi , AOR
Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR
Ms. Preetika Dwivedi, AOR
Mr. P. Srinivasan, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 09.09.2026.

(NEETU SACHDEVA)
DEPUTY REGISTRAR

(DIVYA BABBAR)
COURT MASTER (NSH)

